

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 215 of 2020

IN THE MATTER OF:

Innova Home Buyers Neyveli Association **...Appellant**

Versus

P dot G Construction Pvt. Ltd. & Ors. **...Respondents**

Present:

For Appellant: Mr. T. Sushil Sarayu and Ms. Shabnam Banu, Advocates.

For Respondents: Mr. Ayush Gupta, Advocate for R-1.

Mr. Ashish Dholakia, Sr. Advocate with Mr. Ishaan George and Ms. Anannya Ghosh, Advocates for R-2.

Mr. Kinshuk Chatterjee and Mr. Kushal Bansal, Advocates for R-3.

Mr. Varun Pandey and Mr. Sumit Roy, Advocates for R-4.

Mr. Sundaresan Nagarajan, IRP in person.

With

Company Appeal (AT) (Insolvency) No. 470 of 2020

IN THE MATTER OF:

Sai Enterprises **...Appellant**

Versus

Sundaresan Nagarajan, RP for **...Respondents**
P Dot G Constructions Pvt. Ltd. & Anr.

Present:

For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora, Advocates.

For Respondents: Mr. Sundaresan Nagarajan, IRP in person for R-1.

Ms. Anannya Ghosh, Advocate.

With

Company Appeal (AT) (Insolvency) No. 442 of 2020

IN THE MATTER OF:

Vipras Adz

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Advocate.**

With

Company Appeal (AT) (Insolvency) No. 443 of 2020

IN THE MATTER OF:

B. Akhilandeswari

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Advocate.**

With

Company Appeal (AT) (Insolvency) No. 444 of 2020

IN THE MATTER OF:

Mrs. S. Rani

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Advocate.**

With

Company Appeal (AT) (Insolvency) No. 445 of 2020

IN THE MATTER OF:

P. Krishnamoorthy

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Advocate.**

With

Company Appeal (AT) (Insolvency) No. 454 of 2020

IN THE MATTER OF:

M/s Sai Trading and Interiors

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Advocate.**

With

Company Appeal (AT) (Insolvency) No. 455 of 2020

IN THE MATTER OF:

Themes Adz

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Advocate.**

With

Company Appeal (AT) (Insolvency) No. 457 of 2020

IN THE MATTER OF:

G. Balaji

...Appellant

Versus

**Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant: Mr. E. Omprakash and Ms. Madhusmita Bora,
Advocates.**

**For Respondents: Mr. Sundaresan Nagarajan, IRP in person for R-1.
Ms. Anannya Ghosh, Advocate.**

**O R D E R
(Through Virtual Mode)**

17.07.2020: All these appeals arise out of a common impugned order. Notice has already been issued in Company Appeal (AT) (Insolvency) No. 215 of 2020 and Company Appeal (AT) (Insolvency) No. 470 of 2020.

Let notice be issued upon Respondents in all other appeals which are clubbed together with Company Appeal (AT) (Insolvency) No. 215 of 2020. Mr. Sundaresan Nagarajan, Interim Resolution Professional appears in person and waives notice in all cases. Notices on the unserved Respondents be served through any available mode. Appellants to provide email address and mobile phone nos. of the unserved respondents within three days. Requisites along with process fee be filed within three days.

Company Appeal (AT) (Insolvency) No. 215 of 2020, 470 of 2020, 442 of 2020, 443 of 2020, 444 of 2020, 445 of 2020, 454 of 2020, 455 of 2020 & 457 of 2020.

The appearing Respondents shall file their reply affidavits within two weeks followed by filing of rejoinder by the Appellant within two weeks.

Post the appeal 'for admission (after notice)' on **19th August, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc